

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 108/2017 In TP No. 61/397-398/NCLT/AHM/2016 (New)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

Name of the Company:

Dr. Nitin Modi & Ors.

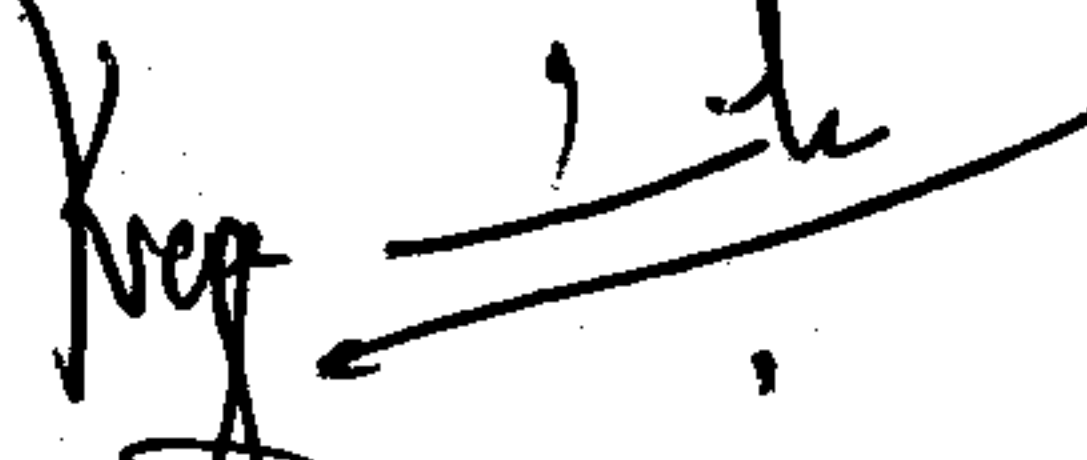


V/s.

Sobhagya Hospital & Research Centre Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Kunal P Vaishnav	Advocate	Resp No 1 & 3	
2.	Manoj Munshi	Advocate	R/4-R/7	
3.	Dr. H. P. Yadav	R/5	-	

ORDER

Learned Advocate Mr. Manoj Munshi present for Applicant/ Original Respondents no. 4 and 7. Respondent no. 5 Dr. H P Yadav present in person. Learned Counsel Mr. Kunal Vaishnav present for Respondents no. 1 and 3. None present for Other Respondents.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Original Respondents no. 1 and 3.

For orders on 18.05.2017 on admission of application.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 17th day of May, 2017.